GOVERNMENT OF INDIA HEAVY INDUSTRIES AND PUBLIC ENTERPRISES LOK SABHA

UNSTARRED QUESTION NO:2560 ANSWERED ON:29.03.2012 REVIEW OF MINI RATNA STATUS Bishnoi Shri Kuldeep

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether certain Central Public Sector Enterprises (CPSEs) who have been granted Miniratna status have not been making profits continuously for the last three years;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to re-examine this status of such CPSEs with respect to laid-down criteria and also to improve their performance?

Answer

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

- (a) and (b): As per available information, presently there are 67 Miniratna Central Public Sector Enterprises (CPSEs). Of these 67 Miniratna CPSEs, 8 CPSEs, viz., (1) Bharat Sanchar Nigam Limited, (2) Chennai Petroleum Corporation Limited, (3) Hindustan Copper Limited, (4) Hindustan Newsprint Limited, (5) Hindustan Paper Corporation Limited, (6) India Tourism Development Corporation Limited, (7) KIOCL Limited (earlier Kudremukh Iron Ore Company Limited), and (8) National Film Development Corporation Limited have not made net profits continuously for last three years (2008-09, 2009-10 and 2010-11).
- (c) The concerned Ministries/Departments have already been requested to, inter-alia, ensure that the Miniratna CPSEs under their respective administrative control continue to fulfill the laid down criteria for grant of Miniratna status on the basis of their performance during last three years and to issue orders for divestment of Miniratna status of such CPSEs which do not fulfill the laid down criteria. The Government has delegated enhanced financial and operational powers to the Boards of Miniratna CPSEs to facilitate improvement in their performance.